## <u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri**. Justice Somasekhar Sundaresan has, on account of paucity of time, adjourned the matters on the Daily Board dated 30<sup>th</sup> April 2025 as follows : This is for information of all concerned. These dates will also be updated in the CIS. :

Sr No	Date	Sr No	Date
28 to 31	June 23, 2025	57 to 65	June 26, 2025
32	May 05, 2025	66	May 06, 2025
33 to 34	June 23, 2025	67 to 68	June 27, 2025
35	May 05, 2025	69	June 11, 2025
36 to 37	June 23, 2025	70 to 75	June 27, 2025
38 to 44	June 24, 2025	76 to 83	June 30, 2025
45	May 06, 2025	84 to 91	July 01, 2025
46	June 24, 2025	92 to 99	July 02, 2025
47 to 51	June 25, 2025	100 to 102	July 03, 2025
52	July 01, 2025	103 to 107	June 30, 2025
53 to 54	June 25, 2025	108 to 112	July 01, 2025
55	May 08, 2025	113 to 117	July 02, 2025
56	June 25, 2025		

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Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 30<sup>th</sup> day of April, 2025.

By order,

Sd/-(A. H. Laddhad) Prothonotary & Sr. Master Sd/-(H. M. Bhosale) Registrar (Judl-I)